

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**M.A No. 130 of 2019**

**With**

**C.O No. 30 of 2021**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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For the Appellant(S) : Ms. Manju Pandey, Advocate

For the Respondent : Ms. Alka Kumari, Advocate

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08/07.09.2021

Three weeks' time is granted to the petitioners in C.O No. 30 of 2021 to remove the defect(s) as pointed out by the office.

List these cases thereafter.

**(ANANDA SEN , J)**